

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125(Pt.)/2008/ 599 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Joel Joseph Denga,
District & Sessions Judge,
Lunglei Judicial District.

Dated Guwahati, 24th January, 2020.

Sub:- **Casual leave.**

Ref:- Your Email dated 17.01.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days casual leave on 22.01.2020, 23.01.2020 and 24.01.2020 along with station leave permission, has been ~~granted~~/rejected.

Yours faithfully,

sd/-

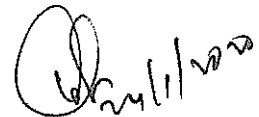
JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-125(Pt.)/2008/600-1A, dated 24.1.2020

Copy to:

1. The Registrar, Gauhati High Court, Aizawl Bench, Mizoram.
2. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

